GOVERNMENT OF INDIA URBAN DEVELOPMENT AND POVERTY ALLEVATION LOK SABHA

UNSTARRED QUESTION NO:297
ANSWERED ON:21.11.2000
GOVERNMENT ACCOMMODATION TO CENTRAL GOVERNMENT EMPLOYEES IN STATES
M. JAGANNATH

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVATION be pleased to state:

- (a) whether the Central Government employees serving in different States are not provided with Government accommodation except high officials like Collector etc.;
- (b) if so, the reasons therefor;

S.NO. CITY

- (c) whether the Government propose to construct Government accommodation for such employees; and
- (d) if so, the budget proposed for the purpose?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

- (a)&(b): Central Government employees in defferent States are provided with General Pool Residential accommodation wherever such accommodation is available.
- (c): Details of General Pool accommodation under construction in different cities are enclosed as per Annexure.
- (d): The budget grant for construction of General Pool accommodation for the current year is Rs.74.50 crores.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 297 FOR 21.11.2000.

GENERAL POOL QUARTERS UNDER CONSTRUCTION

TYPE

I	II	III	IV	V	VI	TOTAL			
1.	NEW DELHI		-	-	-	442	494	-	936
2.	SRINAGAR		-	120	88	18	-	-	226
3.	SHIMLA		-	30	42	-	-	-	72
4.	LUCKNOW		160	194	-	42	32	-	428
5.	ALLAHABAD		-	24	102	18	4	2	150
6.	VARANSI		24	60	102	12	-	-	198
7.	AGRA		16	32	64	8	-	-	120
8.	JAIPUR		64	80	176	56	20	6	410
9.	GANGTOK		24	24	40	12	6	-	106
10.	CALCUTTA		-	-	-	28	72	-	100
11.	GUWAHATI		24	16	72	24	-	-	136
12.	MUMBAI		-	60	20	-	-	-	80
TOTAL: 312		648	706	660	628	8	2962		